

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

OA No.298/2005.

Jaipur, this the 8th day of December, 2005.

CORAM : Hon'ble Mr. M. L. Chauhan, Judicial Member.

Ram Singh Meena
S/o Shri Kanhya Lal
Aged about 45 years,
R/o L/80 (C)
Railway Colony, Sikar.

... Applicant.

By Advocate : Shri Nand Kishore.

Vs.

1. Union of India
Through General Manager,
North Western Railway,
Hasanpura Road,
Jaipur.
2. Divisional Railway Manager,
North Western Railway,
Power House Road,
Jaipur.

... Respondents.

By Advocate : Shri Shailesh Prakash Sharma.

: O R D E R (ORAL) :

The applicant has filed this OA thereby praying for the following reliefs :-

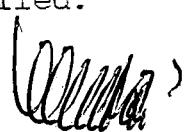
"(i) It is, therefore, prayed that by an appropriate order or direction, the Hon'ble Tribunal may kindly call for the entire records, pertaining to the case and after examination, the respondents be directed to give posting to the applicant as per panel.

(ii) Any other directions and orders, which are, deemed proper in the facts and circumstances of the case may kindly be allowed to the applicant."

lsc

2. Notice of this application was given to the respondents. Respondents have filed reply. In the reply, it has been stated that the Panel prepared vide office order dated 4.11.2004 on the basis of which the applicant has sought the relief stood already cancelled vide divisional office order dated 19.5.2005. In view of the stand taken by the respondents in the reply, Learned Counsel for the applicant submits that at present he is not pressing this OA and liberty may be granted to him to challenge the order dated 19.5.2005 whereby the Panel prepared vide order dated 4.11.2004 was cancelled.

3. In view of the submission made by the Learned Counsel for the applicant, the present application is dismissed as withdrawn. However, it is open for the applicant to file fresh OA thereby challenging the order dated 19.5.2005 whereby the Panel prepared vide order dated 4.11.2004 was cancelled.



(M. L. CHAUHAN)
JUDICIAL MEMBER

P.C./